I 27 87 9700

Affidavit to be Furnished by the candidate alongwith Nomination Paper

From NATHNAGAR Constituency (Name of the Constituen)

AJAY KUMAR MANDAL daugh rivife of SRI RAMOAS MANDAL

Aged. 42 ... years, resident of Gols ADAK, GHOGHA, BHAGALPOR

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by JANTA DAL (U) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	AKGPM2504H	10-11	232669 = 00
2.	Spouse-	_	_	_
3.	Dependent 1		_	_
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	No
(b)	Name of the court, Case No. and Date of order taking cognizance :	МО
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NO

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. 110
(b)	Name of the Court(s), Case No. and	
	Date(s) of order(s).	110

(5) That I give heigh below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.

Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or fisted companies and as per hooks in case of non-fisted companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details: including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	Cash in hand	52350 = W	MA	_	_	_
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	counts (FDRs, Term Deposits and all other types of Deposits accounts), Deposits with Financial astitutions, Non Banking inancial Companies and Cooperative societies and the		-		-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	MIL	_	-		_
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Policies annial 1 Lough —				-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	MIL	-	_	_	-
(vi	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	CAR AIF	year of maure	1989 11	20000	-00
(vi	Jewelry, bullion and valuable thing (give details of weight and value)	3/appl apr	_	_		

Any other assets such as value of Claims/interest	- 1	_	- 1		- 1
ix, Gross Total value	1748711=00	ren	MIL	MIL	MIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	No	-			_
	Area (Total measurement in acres)	MA		_	_	_
	Whether inherited property (Yes or NO)	YES	_	_	_	_
	Date of purchase in case of self acquired property	NA	_	_	_	_
	Cost of Land (in case of purchase)at the time of purchase	NA.	_	_	_	_
	Any Investment on the land by way of development, construction etc.	MO	_	_	_	_
	Approximate Current market value	NA	_	_	_	_
(ii)	Non-Agricultural Land Location(s) Survey number(s)	110	_	-	-	_
	Area (Total measufement in sq. ft.)	NA	_	_	_	_
	Whether inherited property (Yes or NO)	YES	_		_	_
73.5	Date of purchase in case of self acquired property	NA	_	-	_	_
	Cost of Land (in case of purchase) at the time of purchase	NA	_	_		_
	Any Investment on the land by way of development, construction etc.	NO	_	_	_	-
	Approximate Current market value	ИД	_	-	_	
(iii)	(including apartments) -Location(s) -Survey number(s)	140	-	_	_	-
	Built up Area (Total measurement in sq. ft.)	NA	_	_		-

	V tether inherited property (* en or NO)	NO	_	-	-	_
	Dear of purchase in case of sent activitied property	NA	_		_	^
	Cost of property (in case of purchase) at the time of purchase	NA		_	_	_
	Any Investment on the property by way of development, construction etc.	NO	_	_	-	-
	A pproximate Current market value	MA	_	_	_	
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	140	_	_	_	-
	Area (Total measurement in sq. ft.)	NA	_		_	
	Built up Area (Total measurement in sq. ft.)	NA	-	_	_	
	Whether inherited property (Yes or NO)	YES	_	-	_	-
	Date of purchase in case of self acquired property	NA	_	_	_	_
	Cost of property (in case of purchase) at the time of purchase	NA.	_	-	_	_
	Any Investment on the land by way of development, construction etc.	No	-	-	-	1
	Approximate Current market value	NA	_	_	_	_
(v)	Others (such as interest in property)	NO	_		_	_
(vi)	and the same of th	NO	-	-	_	_

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Quode Bank or FI Park or	duc 25BI		_	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	-	-	_	-	

	Any other liability	-	-	_	_	-
	Grand total of liabilities	1027045=00				_
ii)	Government Dues: Dues to departments dealing with government	NIL	-	_	-	-
	Dues to departments dealing with supply of water	wi C			_	-
	Dues to departments dealing with supply of electricity	MIL	_	_		_
	Dues to departments dealing with supply of telephones/mobiles	MIL		_		_
	Dues to departments dealing with government transport (including aircrafts and helicopters)	MIL		_	_	_
	Income Tax Dues	MIL		_		_
	Wealth Tax Dues	NI L		-	_	_
	Service Tax Dues	MIL		_		_
	Municipal /Property Tax Dues	MIL	_	_	_	_
	Sales Tax Dues	MI	_	_	_	_
	Any other dues	1411	-	-	_	_
	Grand total of all Govt. dues	MIL	_	_	_	_

(7) Details of profession or occupation:

a. Self..... b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. AJAY KUMAR MANDAL
2.	Full postal address	GOLSADAK, GHOCHA, BHAGALPUR
3.	Number and Name of the constituency and state	158 , HATHNAGAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	TANTA DALLUI
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	MO

		Total number of Pending a of (s) have taken cognizate				NO			
ŝ	PA	N of			Yes	me Tax Retu	n filed		I francisc Same
		Candidate				10-11		53	1266g=00
		Spouse:	MARKET CO.			_			
6.	(c)	Dependents Details	of Assets and	Liabil	lities	in rupees			51
		Description	Self	Spous		Dependent-I	Depende	nt-II	Dependent-III
١.		Moveable Asset (Total value)	1748711=0	NA		_	-		_
B.		Immovable Asset	ИО	-		_	_		-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NA	-		-	_		_
	(ii)	Approximate Current Market Price of Asset (Total Value)	MA	-		-	_		_
7		Liabilities							
		(i) Government dues (Total)	_	_		-	_	8	_
		(ii) Loans from Bank, Financial Institutions and others (Total)	1027045-0	0 -	-	_	-		
8.		ghest educational qualifi SRIS Give details of School / Ur	ANT HIGH		CH	DOL CHO			oloma/ deorre

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) 1, my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

	BHACAI PING	28	DEC	2013
Verified, at	this the		day of	

STORET SMIT HISA

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 The affidavit should be either typed or written legibly and nearly.